

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-118(ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.10.2017**

NAME OF THE COMPANY: M/s Throught Its Aggarwal Elastics V/s. M/s.
Anu Elastics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC,2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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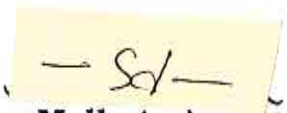
For the Petitioner (s) : None

For the Respondent (s) : None

ORDER

Copy of the order of the Hon'ble NCLAT has been placed on record
whereby order of this Bench has been set aside.

As nothing survives, file be consigned to the Record Room.


(Ina Malhotra)
Member (J)